

Annexure-1

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023
 In accordance with Section 25(2) (e) , IBC ,2016
 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
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